GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2242 ANSWERED ON:24.07.2014 DISCONTINUATION OF CONSTRUCTION WORK Mani Shri Jose K.;Thota Shri Narasimham

Will the Minister of POWER be pleased to state:

- (a) whether several hydro power projects in the country have been scrapped or the construction work thereon has been discontinued;
- (b) if so, the details of such projects along with their estimated power generation capacity, State-wise;
- (c) the reasons for the discontinuance of work thereon, project-wise; and
- (d) the steps taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

(a) to (c): Three hydro electric projects namely, Loharinag Pala (600 MW) of M/s. NTPC Ltd. in Central Sector, Pala Maneri (480 MW) cleared by CEA and planned to be executed in State Sector & Bhaironghati (381 MW) under planning stage, have been discontinued by National Ganga River Basin Authority (NGRBA), Govt. of India vide letter dated 01.12.2010. All the three hydro projects are in Uttarakhand.

The Hon'ble High Court of Uttarakhand vide orders dated 18.05.2009 in the Writ Petition Nos. 15 of 2009 and 532 of 2008 had directed the NGRBA to decide the entire issue relating to the three hydro electric projects namely, Loharinag Pala, Pala Maneri and Bhaironghati; i.e. whether to continue with them or not.

The issue was discussed in the meeting of NGRBA on 01.11.2010 under the chairmanship of Hon'ble Prime Minister and it was decided to discontinue the three hydro electric power projects on Bhagirathi.

(d) : An Empowered Committee in the Ministry of Power, Govt. of India has been constituted in December, 2011 to facilitate settlement of claims, to deal with project site safety measures and suggest modalities for transfer of project to the Government of Uttarakhand in respect of Loharinag Pala H.E. Project (600 MW) of NTPC Ltd.